

No. LFA(NGT Order App. No. 278/2022)2023- 183760
Office of the Deputy Commissioner,
District Sirmaur at Nahan

Dated, Nahan 18-09-2023.

To

The District Attorney,
H.P. Legal Cell, 27th Ub
Sikandra Road, Himachal Bhawan,
New- Delhi-110001

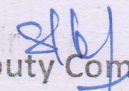
Subject:- Additional reply of behalf of respondent No. 5 i.e.
Deputy Commisisoner, Distrct Sirmaur at Nahan (H.P.)
Original Application No. 278/2022 in case Gram
Panchayat Bhatanwali V/S Union of India & Ors.

Sir,

On the subject cited above, a fair reply on behalf of
respondent No. 5 i.e. Deputy Commissioner, District Sirmaur (H.P.)
Original Application No. 278/2022 in case Gram Panchayat Bhatanwali V/s
Union of India & Ors. is enclosed herewith for vetting. You therefore,
requested that after vetting the said draft, the same may be returned to
this office making it fair please.

Yours faithfully,

Encl. As above


Deputy Commissioner,
District Sirmaur (HP)

**BEFORE THE HON'BLE NATIONAL GREEN
TRIBUNAL, PRINCIPAL BENCH, NEW DELHI**

Original Application No. 278 of 2022

IN THE MATTER OF :

Gram Panchayat Bhatanwali

.....Applicant.

Versus

Union of India & Ors

..... Respondents

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Respondent No. 5
**DEPUTY COMMISSIONER
SIRMOUR (H.P.)**

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW
DELHI.

Original Application No. 278 of 2022

Gram Panchayat, Bhatanwali

.....Applicant.

Versus

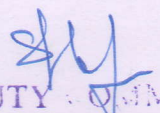
Union of India & others.

.....Respondents.

Submission of compliance of order, dated 23-05-2023, passed by the Hon'ble Principal Bench National Green Tribunal, New Delhi in OA No.278 of 2022, titled as Gram Panchayat Bhatanwali Vs UOI & Ors. on behalf of respondent No.5.

Respectfully sheweth

1. That the strict monitoring is being carried out by the respondent No.5 by organizing the periodical review meetings and getting the feedback of the progress in this behalf. In this behalf a meeting was convened under the Chairmanship of replying respondent No.5 with the

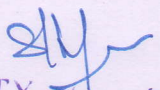

DEPUTY COMMISSIONER
SIRMOUR (H.P.)

quarters concerned on 05-09-2023 (copy of the minutes of the meeting annexed as Annexure-A) to review the progress in the alleged matter of the O.A. Most of the relating work has been found to be done and the remaining has been found in progress.

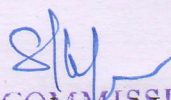
2. That in compliance of the directions given to the quarters concerned in the aforesaid meeting (Annexure-A), the Regional Officer, State Pollution Control Board, Paonta Sahib and Executive Officer, Municipal Council, Paonta Sahib visited the Solid Waste Management Site at village Kedarpur, Paonta Sahib on 08-09-2023 and submitted their joint report as Annexure-1 alongwith photographs of the structures and machineries etc. installed at the site as pictorial evidence, (Annexure-B).

3. That the Executive Officer, Municipal Council, Paonta Sahib has also submitted his requisite report with regard to the efforts, being carried out by the M.C. Paonta Sahib, vide his letter No. MCP / 2022-1419, dated 11-09-2023 alongwith relating correspondence made by him with his higher authorities and photographs of the achievements as pictorial evidence (Annexure-C).

4. That the Block Development Officer, Paonta Sahib has also submitted his requisite report with regard to the separate site for Solid Waste Management for rural area is identified


DEPUTY COMMISSIONER
SIRMOUR (H.P.)

in the concerned block in Gram Panchayat, Jamniwala and Gojjar Adain. Further action is being done by the committee constituted for this purpose under Chairmanship of Tehsildar Paonta Sahib, EO MC Paonta Sahib and Block Development Officer, Paonta Sahib vide his letter No. P.B./S.B.M-G/2023-24-11693 dated 12.09.2023 (Annexure-D). Being the work is in progress and is about to its completion, the present O.A. may kindly be disposed of accordingly in the interest of justice.


DEPUTY COMMISSIONER
Respondent No.5.
SIRMOUR (H.P.)

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

Original Application No. 278 of 2022

IN THE MATTER OF :

Gram Panchayat Bhatanwali

.....Applicant.

Versus

Union of India & Ors

..... Respondents

AFFIDAVIT

I, Sumit Khimta, IAS, working as Deputy Commissioner, Sirmaur at Nahan do hereby solemnly affirm and declare as unde:-

1. That the accompanying reply to the OA No. 278 of 2022 has been prepared and drafted at my instance and the contents para no. 1 to 4 of the reply are true and correct to the best of my knowledge as per information derived from the official record and legal advice received.
2. That no part of it is false and nothing material has been concealed therefrom.

Verification

That I the above-named deponent do hereby further state, verify declare on oath that the contents of the above affidavit are true and correct to the best of my knowledge and belief. No part of the same is false and nothing material has been concealed therefrom.

Verified at Nahan today on day of September, 2023

DEPUTY COMMISSIONER
SIRMAUR (H.P.)

DEPUTY COMMISSIONER
SIRMAUR (H.P.)

Minutes of Meeting held under the Chairmanship of Sh. Srmit Khimta, (IAS), Deputy Commissioner, Distt. Sirmaur, H.P. on 05.09.2023 regarding OA No 278/2022 titled as Gram Panchayat of Bhantawali Village Vs Union Of India

The followings officers/official participated in the meeting:

Sr.No.	Name & Designation	
1	Sh. Sanjay Kumar, Executive Office, MC Paonta Sahib	Member
2	Sh. Pawan Sharma, Regional Officer, HPSPCB, Paonta Sahib	Member
3	Sh. Rakesh, Pardahan, GP Bhantawali, Paonta Sahib	Member
4	Sh. Guman Singh, Up Pradhan, GP Bhantawali, Paonta Sahib	Member
5	Sh. Paramjeet Singh, Supt. o/o BDO Paonta Sahib	Member
6	Sh. Kaka Ram Chauhan, Block Coordinator, Paonta Sahib	Member
7.	Sh. Dinesh Sharma, JE, o/o BDO Paonta Sahib	Member
8	Sh. Ashok Kumar, Ward Member, W.No.2 Kedarpur, Paonta Sahib	Member

At the outset, Regional Officer, HPSPCB welcomed all officers/officials present in the meeting. The Regional Officer apprised Chairman about the background of OA No 278/2022, the latest status along with the directions of Hon'ble NGT.

It was apprised by representatives of Gram Panchayat (GP) Bhantawali, that they are facing issues w.r.t solid waste processing facility/site of Municipal Council (MC), Paonta Sahib. The vehicles engaged by MC Paonta Sahib for the collection and transportation of solid waste are uncovered resulting in littering of solid waste on the road passing through the village. There is serious problem of foul smell, flies and mosquitoes around solid waste processing facility/site, affecting the people of village Kedarpur, Paonta Sahib. It is the apprehension of the representatives of Gram Panchayat Bhantawali that such practices could lead to serious diseases/epidemic in the nearby area of solid waste processing facility/site. No fogging/sanitization is done till date by nodal department i.e MC Paonta Sahib. The solid waste is dumped within the facility in the open area, which needs to be provided with shed immediately.

Representative of BDO Paonta Sahib also submitted his report received from GP Bhantawali w.r.t their objections against the solid waste processing facility/site of Municipal Council, Paonta Sahib.

The Executive Officer, Municipal Council, Paonta Sahib apprised the Chairman about the progress/action taken report w.r.t Solid Waste Processing facility/site at Kedarpur. At present 2 Nos organic waste composter machines, 2 nos bailing machines and 20 nos compost pits are installed at the facility/site and all are operational. Solid waste is being collected from all 13 wards of Municipal Council, Paonta Sahib. In addition to this solid waste from nearby Panchyats i.e Badripur, Amarkot, Kunja Matralion is also collected and disposed off at the processing facility/site of Municipal Council, Paonta Sahib.

The Chairman was further apprised that, solid waste processing facility/site of Municipal Council, Paonta Sahib is not able to process the additional waste form the Panchayats of nearby area. Therefore there is urgent need to identify separate solid waste management site for rural area of Paonta Sahib. Further the procurement of machinery proposed as per previous affidavit is under process.

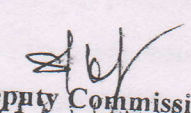
RO, HPSPCB Paonta Sahib apprised the Chairman about the current status of solid waste processing facility/site in view of affidavit filed by EO, MC Paonta Sahib in Hon'ble NGT and it was informed that, no weigh bridge is installed till date. Traummel machine, road dust sweeping machine, shredder as proposed are not provided/installed at the site till date. The solid waste is collected in area without shed and no facility has been provided for collection and treatment of leachate. Mixed waste is being collected from all wards of Municipal Council, Paonta Sahib. The HPSPCB has imposed environmental compensation amounting to ₹ 4,00,000 /- (Rupees Four Lakhs Only) vide letter No.(16)PCB/MSW/M.C.Paonta Sahib/2020-3539-44 dated 15.06.2023. The same has not been deposited till date by Municipal Council, Paonta Sahib. The letter in this regard has also been issued to MC Paonta Sahib vide letter No.PCB/RO Paonta/MC Paonta/2023-1142-43 dated 14.08.2023.

After detailed discussion with the members present in the meeting following directions were issued by the Chairman

1. All the stakeholder departments' i.e EO Municipal Council, Paonta Sahib, RO HPSPCB and BDO Paonta Sahib along with applicants shall visit the solid waste processing facility/site of Municipal Council, Paonta Sahib. The stakeholder department shall address the grievances of applicants and submit action taken/progress/status report by **September 8th, 2023**.
2. EO Municipal Council, Paonta Sahib shall carry out fogging/sanitation of the area around solid waste processing facility/site and adjoining village area to minimize the issues of flies, mosquitoes and foul smell. Further EO Municipal Council, Paonta Sahib shall ensure that, the proposed machinery shall be installed at the site as early as possible. The action taken report along with timeline shall be submitted by **September 8th, 2023**.
- 3 For proper functioning of solid waste processing facility/site of MC Paonta Sahib, there is urgent need to have a separate solid waste management facility/site for the waste generated from rural areas. BDO Paonta Sahib shall expedite the process of identification of solid waste management site for rural area of Paonta Sahib. Action taken report may be submitted with 15 days.

All the members to strictly adhere to the timelines.

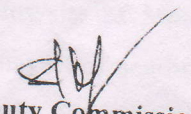
The meeting ended with a vote of thanks to all the members present in the meeting.


Deputy Commissioner,
Sirmour, at Nahan
SIRMOUR (H.P.)

Endst. No. LFA(O.A. No. 278/2022)- **183448** Dated, Nahan

05-09-23

Copy forwarded to all the Officer/Officials for information and compliance.


Deputy Commissioner,
Sirmour, at Nahan
SIRMOUR (H.P.)



H.P. STATE POLLUTION CONTROL BOARD

Regional Office, HIMUDA Complex, Plot No. 1,2,&3

Shubhkhera, Paonta Sahib, Distt. Sirmaur

www.hppcb.nic.in, pcbropaonta1@gmail.com

214

No. PCB/RO(Pt)/Various NGT matters/2023- 1769

Dated: 14-9-23

To

The Deputy Commissioner
District Sirmaur at Nahan

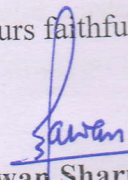
Subject: Hon'ble National Green Tribunal Principal Bench order in Original Application no. 278/2022 in case

Sir,

This is in reference to your office letter no. 183332 & 183448 dated 01.09.2023 & 05.09.2023 on the subject cited above. In this context, please find enclosed herewith Status-cum-Joint Inspection report for information and further necessary action, please.

Encl: As above

Yours faithfully


Er. Pawan Sharma
Regional Officer
HPSPCB Paonta Sahib

Copy to:

- The Additional Deputy Commissioner, Sirmaur at Nahan for information and further necessary action please.


Er. Pawan Sharma
Regional Officer
HPSPCB Paonta Sahib

Annexure-1Status Report of Solid Waste Management Site of Municipal Council, Paonta Sahib at Khasra no. 385/169/1 measuring 2.10 Bighas in Village Kedarpur, Paonta Sahib, Distt. Sirmaur, H.P.

The Solid Waste Management Site in Village Kedarpur, Paonta Sahib was jointly inspected by the State Board Officer(s) of Regional Office, H.P. State Pollution Control Board, Paonta Sahib along with Executive Officer, and Municipal Council (MC) Paonta Sahib on dated 08.09.2023.

The following observations were made during the inspection:

a) Waste Collection:

i) Door to door collection of avg 8.65 MTPD of unsegregated solid waste is carried out by MC Paonta Sahib from all the 13 wards of municipal area of Paonta Sahib. Mixed Solid waste of approx. quantity 7.5 MTPD is collected from surrounding panchayats of KunjaMatraliyon and Badripur.

ii) Total 14nos of pickup vehicles and 3nos of tractors are engaged for garbage collection. Only 3 Nos of vehicles have been provided with proper compartments i.e dry and wet waste. Rest vehicles have no such demarcated compartments. The pickup vehicles are covered from the top with tin sheet and tractors are covered with  *tarpanlin*

b) Segregation:

i) The collected waste is being dumped in the open area within the facility and thereafter manual segregation is being carried out at the site. Partial segregation of waste is observed and the leftover is dumped at the site which is further being sent to M/s Versatile Star Pvt Ltd., H.No.5, Gali No.A-1, Rameshwarpuram, Subhash Nagar, Haridwar, Uttarakhand.

ii) Area earmarked for segregation platform has been used as Organic Waste Composting (OWC) plant and manual segregation is also being carried out of Solid Waste Processing Site of MC Paonta Sahib.

iii) As per affidavit/reply filed by the Executive Officer, MC Paonta Sahib before Hon'ble NGT,
a) Road Sweeping Machines- 2 Nos, b). Traummel Machine for waste segregation- 2 Nos. and
c). Heavy Capacity Shredder for RDF (Refuse Derived Fuel)- 500 Kg/Hour, were to be procured

and installed at the designated Solid Waste Processing Site in Village Kedarpur. However, no such machinery is installed at the site till date.

c) Processing:

i) Composting: 2 nos of Organic Waste Composter (OWC) machines are installed at the Solid Waste Processing facility/site with capacity 1.5 MTPD each. The organic waste which is segregated manually is fed into the Organic Waste Composter machines and organic residue is further put into the 20 nos of honeycomb compost pit structures for 15 days composting cycle. During the inspection, OWC machine was operational. Both OWC machines have capacity to process 3 MTPD of organic waste only. No compost is being made at the site. Further mixed based was found in the compost pits.

ii) Baling: Construction work of Material Recovery Facility (MRF) is completed. 2 nos of baling machines are installed at the Material Recovery Facility of Solid Waste Management Site with capacity to process ~4 MTPD of plastic waste. During the inspection, baling machines were found operational. Total 102.5 MT of RDF has been sent to M/s Versatile Star Pvt Ltd., H.No.5, Gali No.A-1, Rameshwarpuram, Subhash Nagar, Haridwar, Uttarakhand.

iii) Shredding: As per affidavit/reply filed by the Executive Officer, MC Paonta Sahib before Hon'ble NGT, procurement and installation Heavy Capacity Shredder for RDF (Refuse Derived Fuel) ~ 500 Kg. Per Hour was to be carried out. However, no shredder is installed at the site till date.

iv) Domestic Hazardous Waste: No facility is provided for domestic hazardous waste storage at the site.

v) Domestic Bio-Medical Waste: No facility for storage, processing and disposal of Bio-Medical waste and domestic e-waste is developed by MC Paonta Sahib till date.

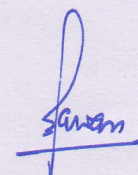
vi) No facility has been provided for collection and treatment of leachate generated from solid waste.

For violations under the provisions of solid waste management rules, 2016, HPSPCB has imposed environmental compensation amounting to ₹ 4,00,000 /- (Rupees Four Lakhs Only) vide letter No.(16)PCB/MSW/M.C.Paonta Sahib/2020-3539-44 dated 15.06.2023. The EC has been deposited by MC Paonta Sahib on dated 20.08.2023.

It is further submitted that a meeting was also held in the office of Gram Panchayat Bhantanwali on 08.09.2023. Following members were present in the meeting:

1. Sh. Sanjay Tomar, Executive Officer, MC Paonta Sahib
2. Shri Paramjeet Singh, Superintendent, o/o BDO Paonta Sahib
3. Shri Rakesh Kumar, Pradhan Gram Panchayat Bhantanwali
4. Shri Ashok Kumar, Ward Member, Ward No.2, Gram Panchayat Bhantanwali

The official present in the meeting were apprised by the current status of the solid waste processing facility and measures taken w.r.t directions issued by Deputy Commissioner, Sirmaur at Nahan in the meeting held on 05.09.2023. Photographs are attached herewith.



3. Photographs of Joint Inspection of Solid Waste Management Site at Village Kedarpurby HPSPCB and MC Paonta Sahib dated 08.09.2023



Photograph No.1—Shows Status of Joint inspection of HPSPCB along with Official of MC Paonta Sahib



Photograph No.2—Shows status of Garbage Collection Vehicle Without Compartment.



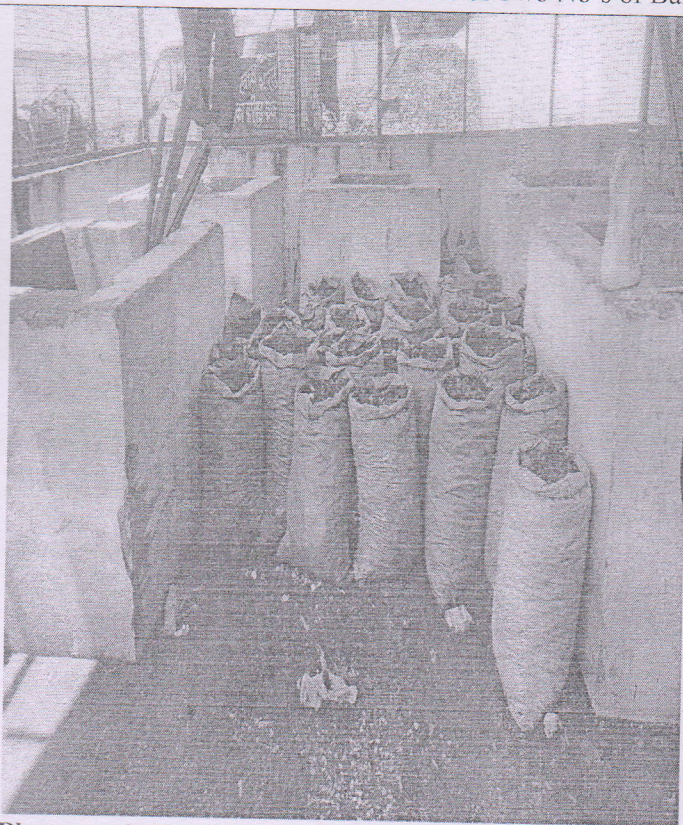
Photograph No. 3 —Shows Status of manual segregation of mixed waste.



Photograph No.4 —Shows Status of Two nos. of Organic Waste Composting Machines Installed at the Site.



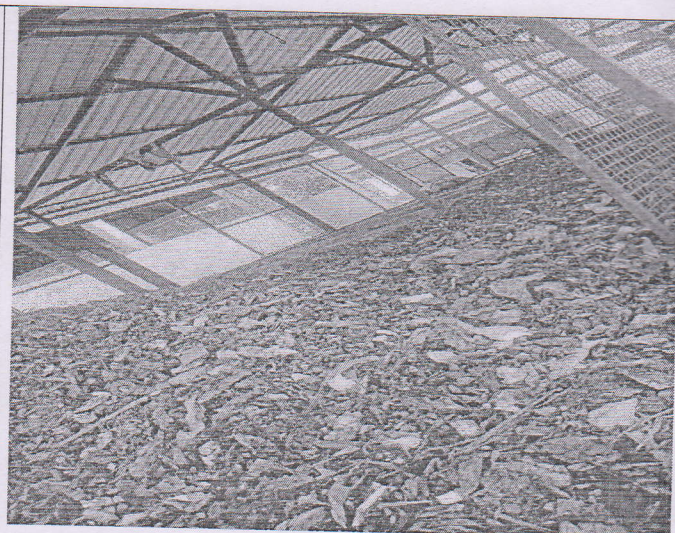
Photograph No. 5 & 6 – Shows Status of Two No's of Baling Machines Installed at the Site.



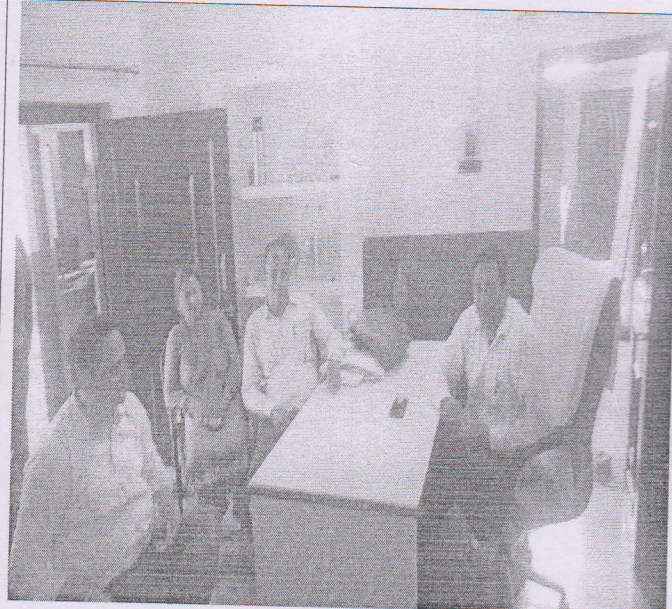
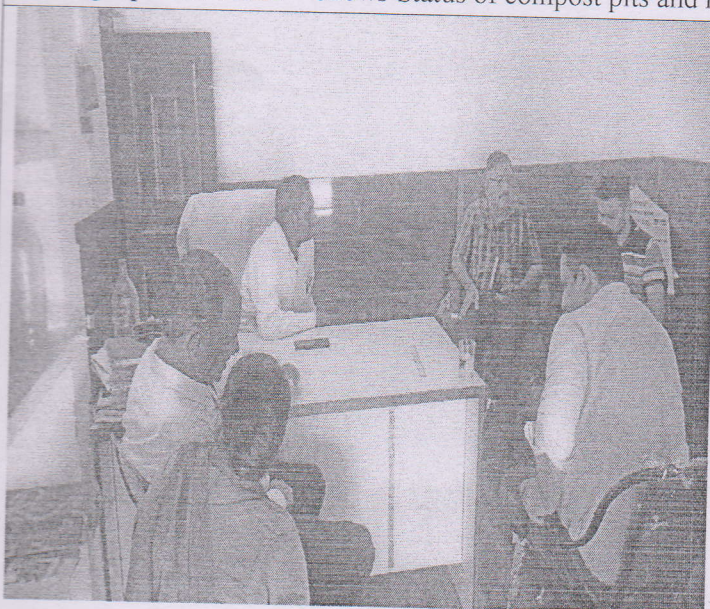
Photograph No. 7 –Shows Status ofcompost stored for sale.



Photograph No. 8 –Shows Status ofleachate generated from Solid Waste



Photograph No. 9&10 – Shows Status of compost pits and mixed waste in the pits



Photograph No. 9&10 – Shows Status of meeting with officials of MC Paonta Sahib, BDO Paonta Sahib and representatives of Gram Panchayat Bhatanwali, Paonta Sahib

न० एम० सी० पी० 2022 - 1419
कार्यालय नगर परिषद पांवटा साहिब जिला सिरमौर, हिमाचल प्रदेश ।

दिनांक :- पांवटा साहिब-173025

दिनांक 11.09.23

सेवा में,

उपायुक्त

नाहन जिला सिरमौर हि० प्र० ।

विषय :-

Hon'ble National Green Tribunal Principal Bench order in
Original application No. 278/2022 in case Gram Panchayat
Bhatanwali V/s Union of India.

ज्ञापन,

उपरोक्त विषय पर महोदय द्वारा संबंधित विषय पर नगर परिषद पांवटा से सूचना
मांगी गई है जिसका विवरण निम्न प्रकार से है।

क्र० स०	विवरण
1	घर-2 कुड़ा एकत्रित करने के लिए नगर परिषद पांवटा साहिब द्वारा प्रदुषण नियंत्रण बोर्ड व नगर परिषद पांवटा व स्थानीय जनता के साथ IEC प्रचार प्रसार किया गया जिसकी छायाप्रति संलग्न है।
2	नगर परिषद पांवटा साहिब द्वारा नव निर्मित कुड़ा संयंत्र केन्द्र व शहर में फोगिंग व स्प्रे किया जा रहा है ताकि लोगो को बीमारियों से बचाया जा सके।
3	नगर परिषद द्वारा क्षेत्र में जितनी भी गाड़िया कुड़ा संयंत्र केन्द्र में जा रही है सभी गाड़िया तिरपाल से ढककर भेजी जा रही है ताकि लोगो को दुर्गन्ध से बचाया जा सके।
4	नगर परिषद द्वारा शहर से निकलने वाले आर०डी०एफ० को Verstaile Star Pvt. Ltd. को भेजा जा रहा है जो कि अभी तक 102.98 टन भेजा जा चुका है।
5	डम्पिंग साईट पर कच्चे भाग को पक्का करने के लिए टैण्डर कर दिया गया है व टैकदार श्री दिनेश गुप्ता को कार्य ऐवार्ड कर दिया गया है व कार्य को दिनांक 13.10.2023 तक पूर्ण कर दिया जायेगा।
6	नगर परिषद द्वारा कुड़ा संयंत्र केन्द्र में लगने वाली शैरडर मशीन की टैण्डर प्रक्रिया पूरी की जा चुकी है व कार्य एस०आर०एस० कम्पनी को ऐवार्ड कर दिया गया है। तथा उक्त मशीन दिनांक 10.10.2023 तक कुड़ा संयंत्र कक्ष पर लगा दी जायेगी।
7	शहर में सफाई के लिए स्वीपिंग मशीन खरीद के लिए अंगिम कार्यवाही की जा रही है। जिसके लिए माननीय निदेशक शहरी विकास विभाग शिमला हि० प्र० के द्वारा नगर परिषद को आदेश दिये जा चुके हैं कि नगर निगम मण्डी में लगाई गई स्वीपिंग मशीन का निरक्षण किया जाये तथा आदेशो कि पालना करते हुए क०अ० श्री मुकेश कुमार द्वारा दिनांक 05.09.2023 को नगर निगम मण्डी में लगी मशीन का निरक्षण किया गया व निरक्षण रिपोर्ट शहरी विकास विभाग को भेजी जा चुकी है।
8	नगर परिषद पांवटा में टोमल मशीन उपलब्ध करवाने के लिए माननीय निदेशक शहरी विकास विभाग को पत्राचार किया जा चुका है जिसकी छायाप्रति साथ संलग्न है।

अतः विस्तृत रिपोर्ट महोदय की सेवा में सुचनार्थ हेतु पेशित है।

भवदीय,

कार्यकारी अधिकारी,
नगर परिषद, पांवटा साहिब
जिला-सिरमौर हि० प्र०

OFFICE OF THE MUNICIPAL COUNCIL PAONTA SAHIB DISTRICT SIRMAUR HP

REMINDER LETTER

To

Director
Urban Development
Shimla, HP

Memo No :- 1070

Dated :- 28-6-22

Subject - Regarding reminder to the previously sent letter for procurement of below machinery on urgent basis for complete disposal of garbage waste of MC Paonta sahib.

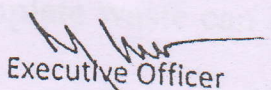
Sir,

With reference to the subject cited above, MC Paonta Sahib had earlier sent a letter to procure the below machinery. We gain request you that our MC urgently requires the below garbage processing machinery for its SWM Plant at Kedarpur, Paonta sahib. The work of shed and platforms is being carried out for the machines to be installed. The below Machinery is needed urgently for complete waste conversion to Refuse derived Fuel as under :

1. Road Sweeping Machine - 2 no
2. Traummel Machine for waste segregation - 2 No
3. Heavy capacity shredder machine for RDF - 500 Kg per hour

There is an urgent requirement for these machines to clear the garbage near the yamunaghats since challans are being issued by NGT and PCB department and as per NGT Orders, these machines are required for waste to RDF conversion.

MC Paonta does not have funds for purchase of these machines. So we request you to procure these machines for MC Paonta Sahib in public interest so that complete waste can be properly segregated and converted into RDF.


Executive Officer
Municipal Council
Paonta Sahib

No-M.C.P./ 2023- 1268

OFFICE OF THE MUNICIPAL COUNCIL PAONTA SAHIB DISTT. SIRMOUR

Dated:-the, Paonta Sahib-173025-01- Dated- 01/08

To,

The Director,
Urban Development,
Himachal Pradesh.

Subject:-

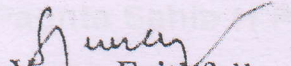
Regarding reminder to the previously sent letter for procurement of below machinery on urgent for complete disposal of garbage waste of MC Paonta Sahib.

R/Sir/,

With reference to the subject cited above, MC Paonta Sahib had earlier sent a letter to vide No 1070 dated 28-06-2022 to procure the below machinery. We again request you that our MC Urgently requires the below garbage processing machinery for its SWM Plant at Kedarpur Paonta Sahib. The work of shed and platforms is being carried out for the machines to be installed. The below Machinery is needed urgently for complete waste conversion to Refuse derived Fuel as under.

1. Road Sweeping Machine-02 No
2. Traummel Machine for Waste Segregation-02 No

There is an urgent requirement for these machines to clear the Garbage, and required for waste to RDF conversion. MC Paonta does not have funds for purchase of these Machines. So we request to procure these machines for MC Paonta Sahib in public interest so that complete waste can be properly segregated and converted into RDF.


Yours Faithfully

Executive officer
Municipal Council,
Paonta Sahib (H.P.)

No-M.C.P. /2023- 06/09/2023
 OFFICE OF THE MUNICIPAL COUNCIL PAONTA SAHIB DISTT. SIRMOUR H.P
 Dated:-the,Paonta Sahib-173025 Dated :

From

Executive Officer,
 Municipal Council Paonta Sahib
 Distt. Sirmour (H.P)

To

The Director,
 Urban Development,
 Shimla-02

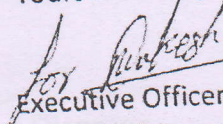
Subject:-

Regarding visit for Municipal Corporation Mandi for checking and functioning of Road sweeping machine.

Sir,

Please Kindly refer to the officer letter No:- UD-H(F)(Sweeping Machine)-1/2020(Part-II)-13614-15)on dated 21/07/2023 further In this connection our representative Sh. Mukesh Kumar (Junior Engineer) Municipal Council Paonta Sahib has been visited (Municipal Corporation Mandi) on dated 05-09-2023 to regarding checking and functioning of Road sweeping machine as per direction issued by worthy Additional Director . During the inspection road sweeping machine is found fully functional and it has been observed that similer machine is suitable for the M.C Paonta Sahib due to its plane terrain. Hence requested for provide us road sweeping machine.

Yours Faithfully


 Executive Officer
 Municipal Council,
 Paonta Sahib H.P

Copy to:-

1. Worthy Director UD Shimla
2. President, Voice President MC Paonta Sahib

Executive Officer
 Municipal Council,
 Paonta Sahib(H.P)

Directorate of Urban Development
Himachal Pradesh
Dated : Shimla-2

21 July, 2023

From

Director,
Urban Development,
H.P. Shimla-02

To

Executive Officers
Municipal Councils Baddi & Paonta Sahib in H.P.

Subject: - Regarding Procurement of Road Sweeping Machine.

Sir,

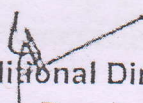
As you are aware that we are in the process of purchasing Road Sweeping Machine for MC Baddi and MC Paonta Sahib. In this context it is intimated that a similar machine has been purchased by M.corp Mandi.

Hence in the meantime EO or his representative shall visit M.corp Mandi for checking the functioning of the machine and send the feedback of the same so that the similar machine can be purchased for your ULBs also.

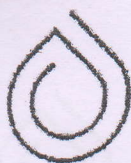
Yours faithfully,


(Jagat Thakur) HAS,
Additional Director,
Urban Development,
Himachal Pradesh

Copy to:- Commissioner M.corp Mandi for information and further necessary action please.


Additional Director,
Urban Development,
Himachal Pradesh





DEW RESOURCE
MANAGEMENT

Receipt & Processing Certificate

Issued to: M/S. Nagar Parishad Ponta Sahib

Reference: DEW/NPPS/2023/001

Authorization No: 164745/UPPCB

Date: 06-June-2023

This is to certify that we have received the following quantities of RDF sent by M/S NAGAR PARISHAD PONTA SAHIB, DISTT. SIRMAUR, HP On Behalf of VERSATILE STAR PVT. LTD. at our processing site Surju, Muzaffarnagar, UP and the same quantity has been processed.

Month	Type of Waste Material	Quantity Received (ton)
May	Multi Layered Plastics / RDF	42.320

For DEW RESOURCE MANAGEMENT

Authorized Signatory



DEW RESOURCE
MANAGEMENT

Receipt & Processing Certificate

Issued to: M/S. Nagar Parishad Ponta Sahib

Reference: DEW/NPPS/2023/002

Authorization No: 164745/UPPCB

Date: 01-July-2023

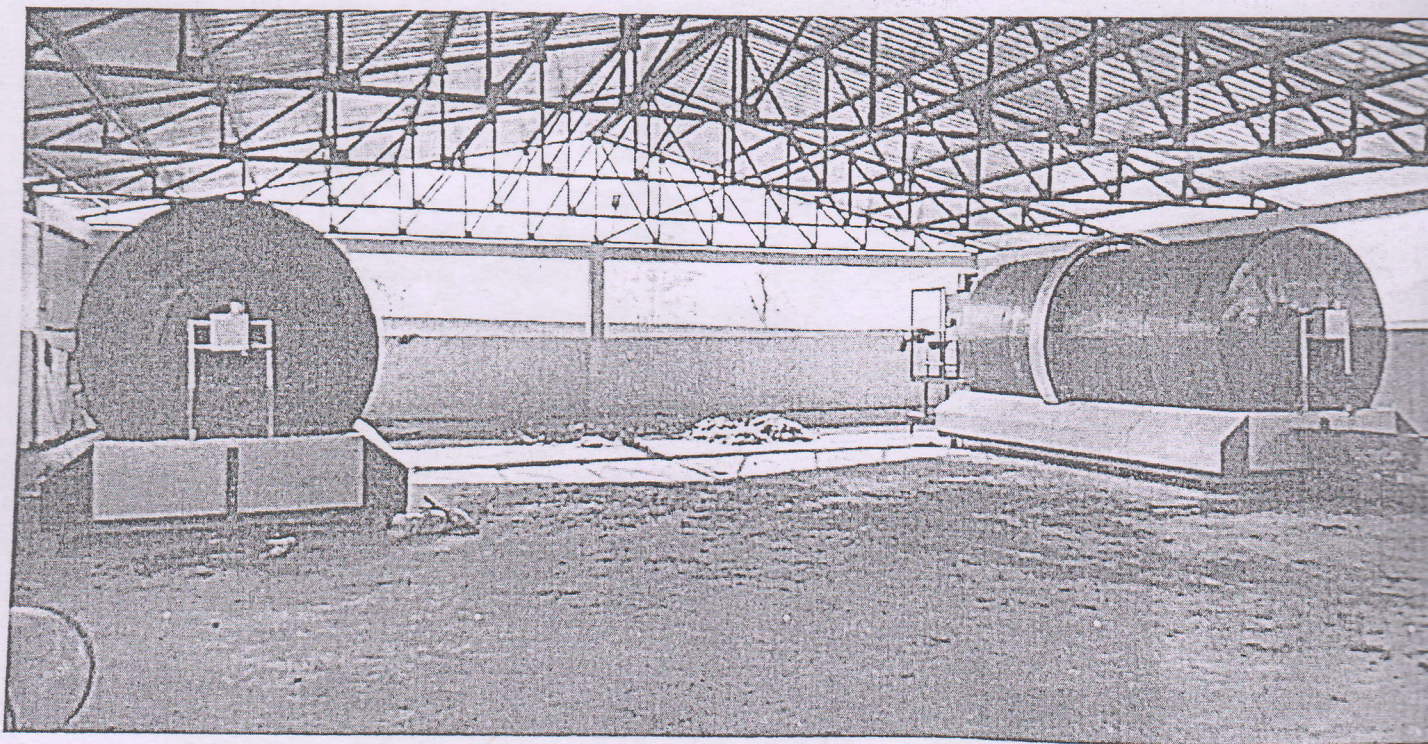
This is to certify that we have received the following quantities of RDF sent by M/S NAGAR PARISHAD PONTA SAHIB, DISTT. SIRMAUR, HP On Behalf of VERSATILE STAR PVT. LTD. at our processing site Surju, Muzaffarnagar, UP and the same quantity has been processed.

Month	Type of Waste Material	Quantity Received (ton)
June	Multi Layered Plastic / RDF	60.153

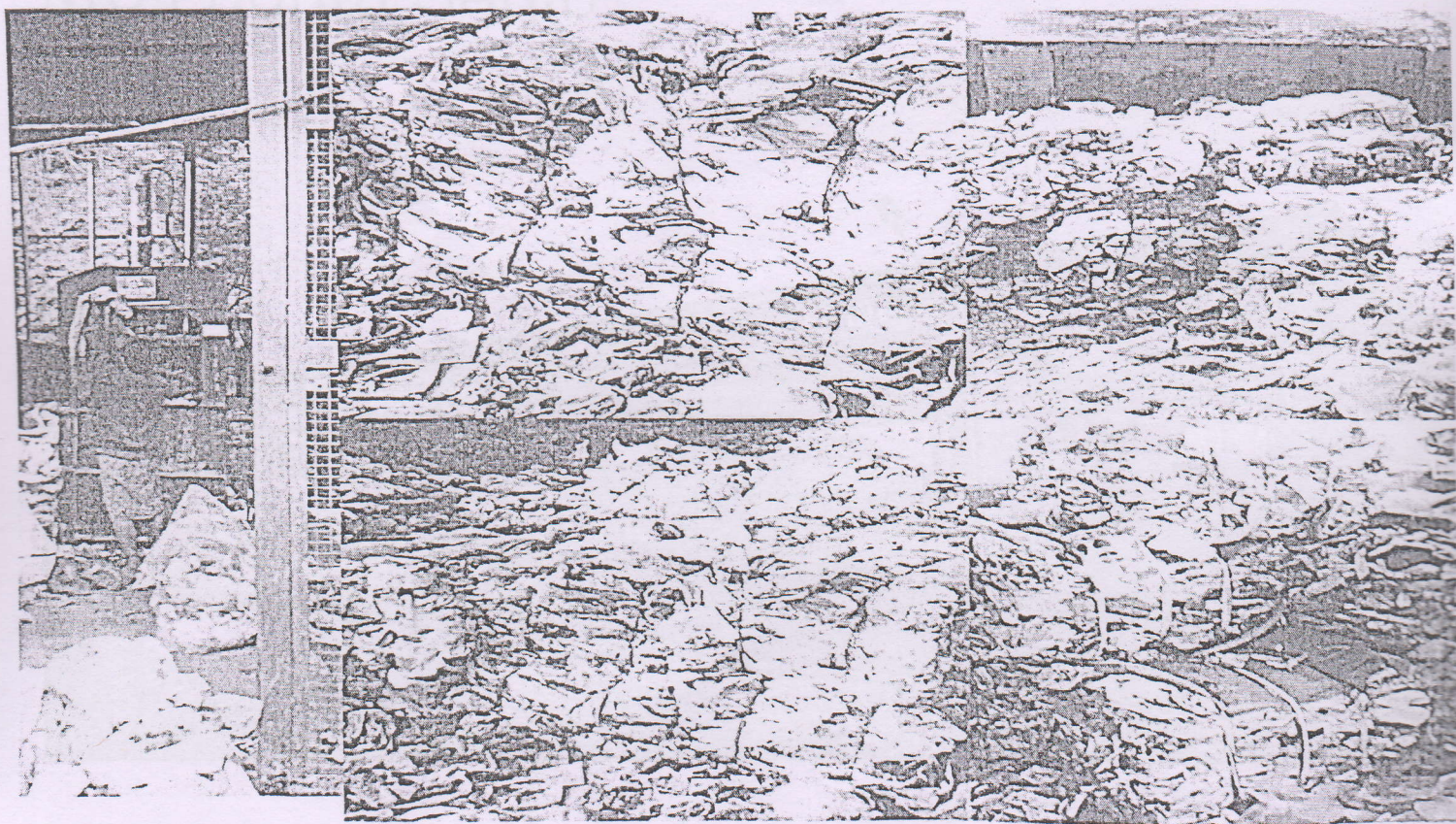
For DEW RESOURCE MANAGEMENT

Authorized Signatory

OWC (Organic Waste Composter) Machine installed at SWM Plant Paonta Sahib



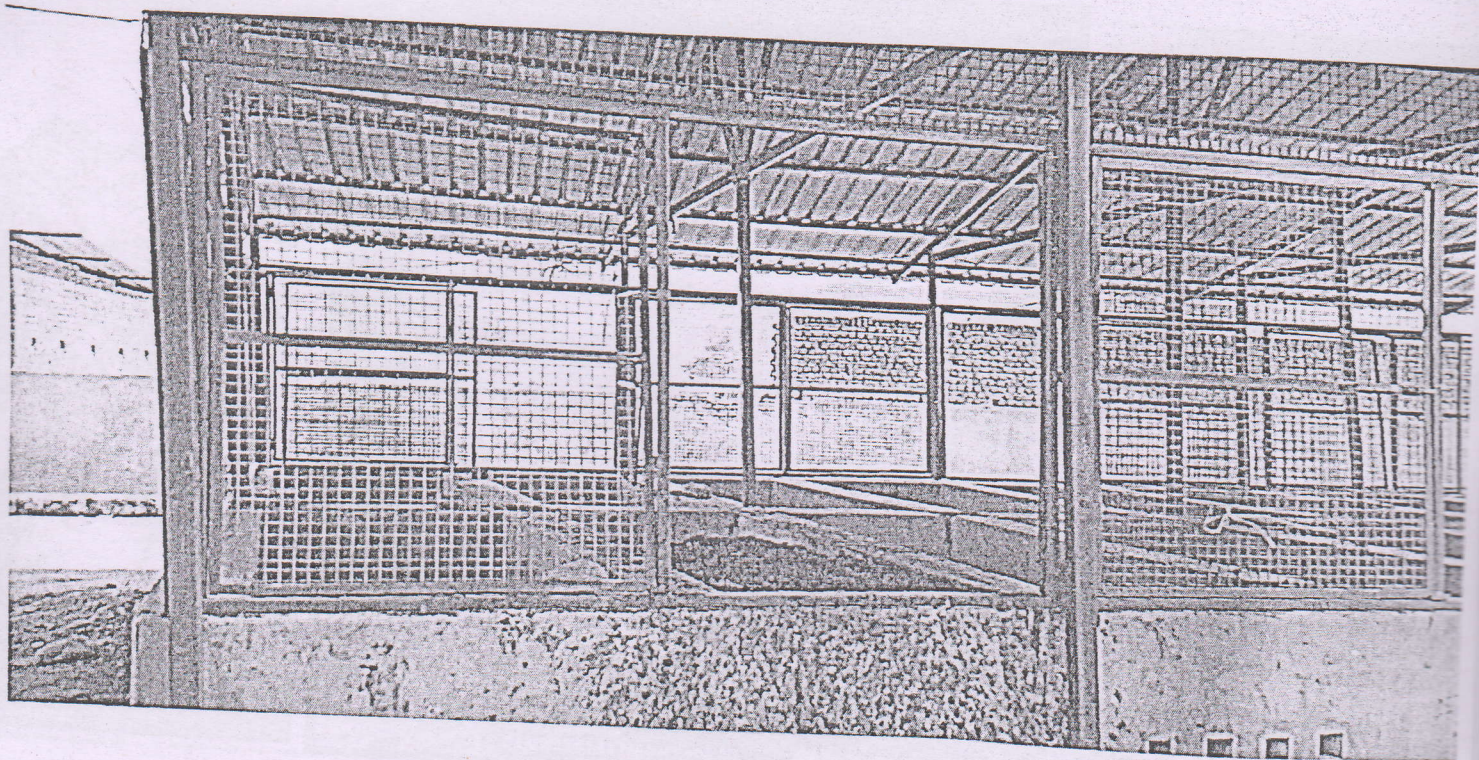
Dry waste convert into plastic bundles through baling Machine @ SWM Plant



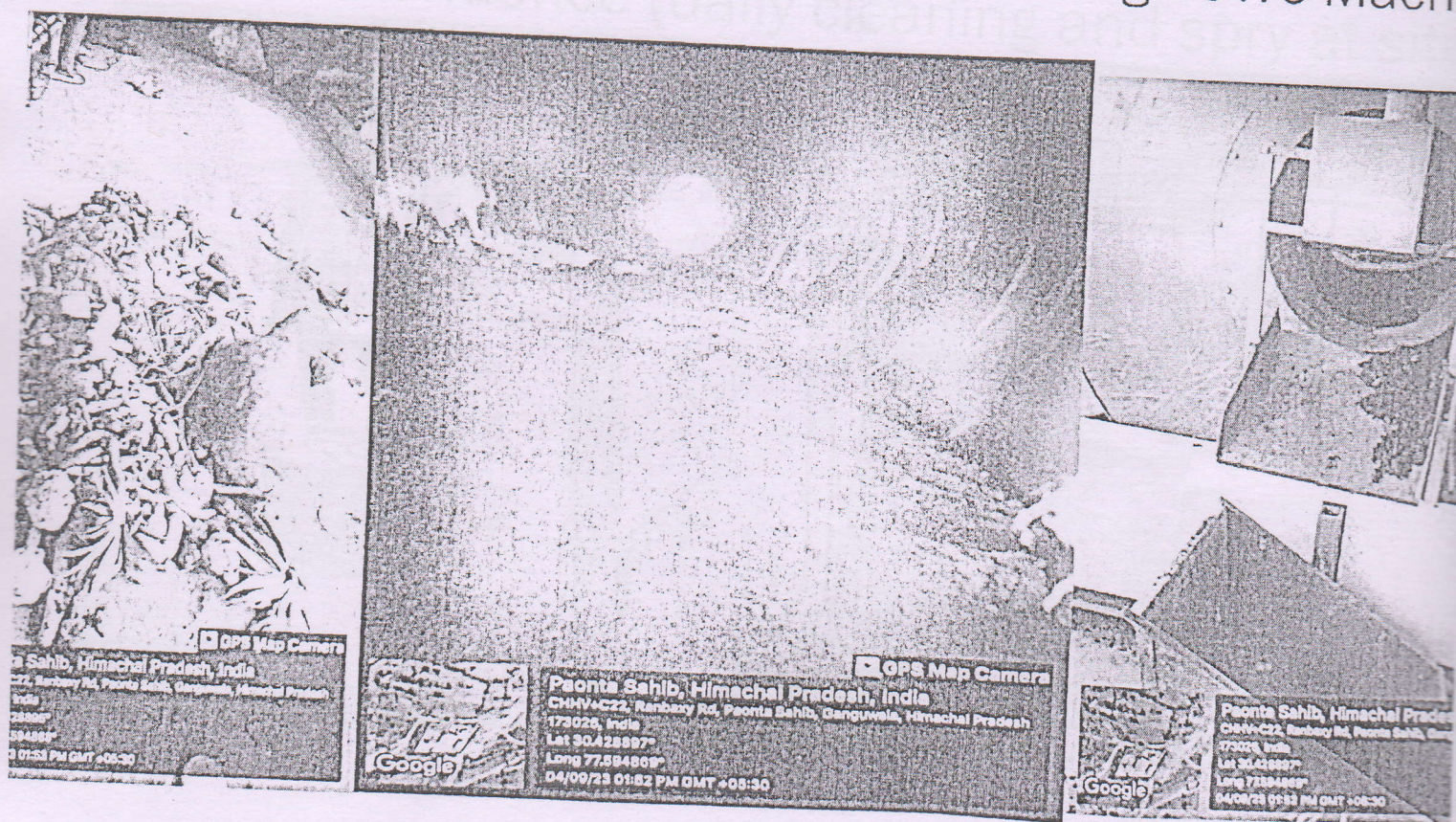
MC Paonta SAhib



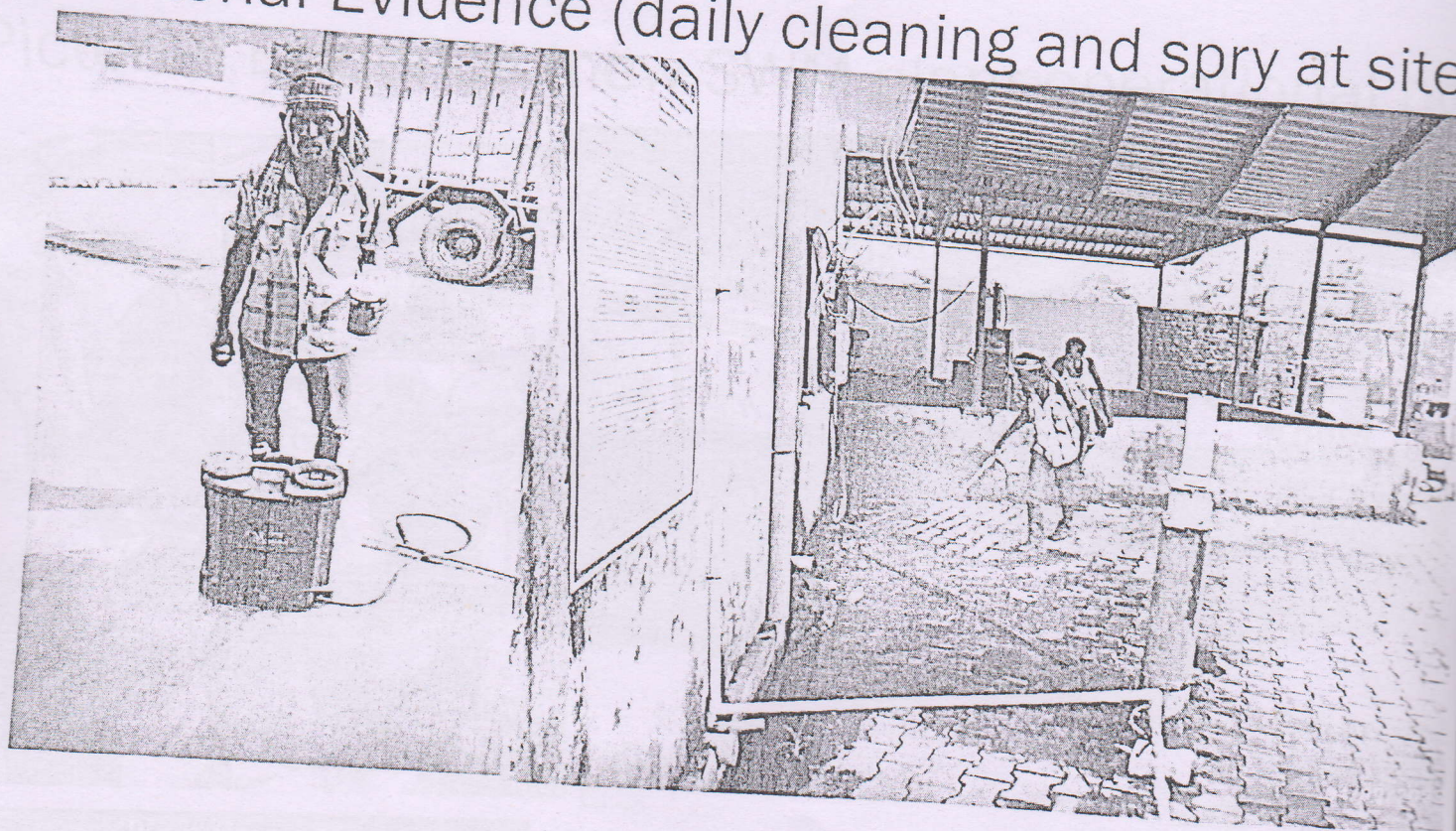
20 no of pits



All the Wet waste converts into compost through OWC Mach



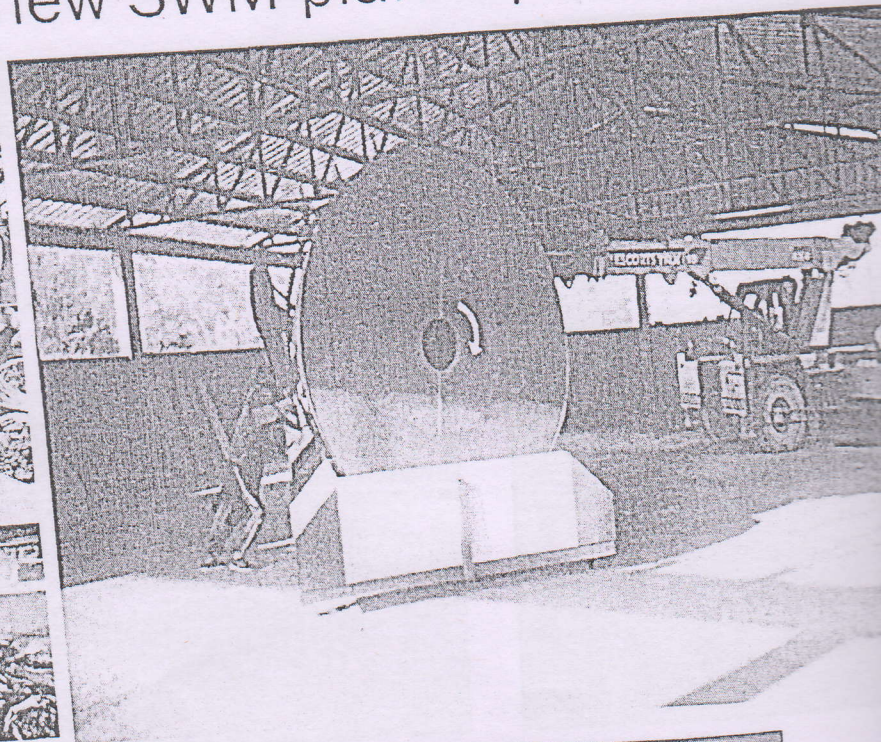
Pictorial Evidence (daily cleaning and spry at site



Pictorial Evidence (new SWM plant operational now)

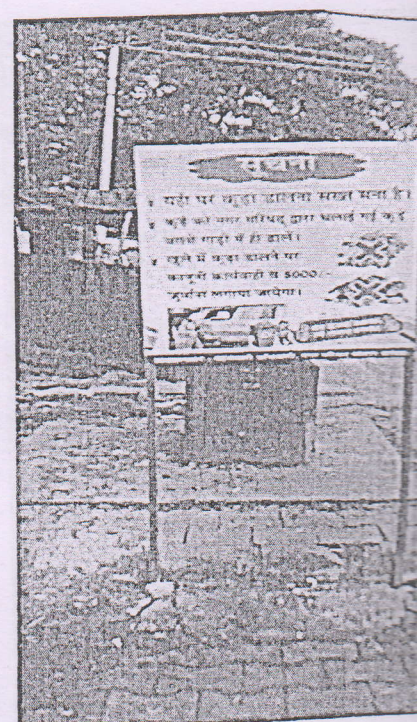


Ready Compost

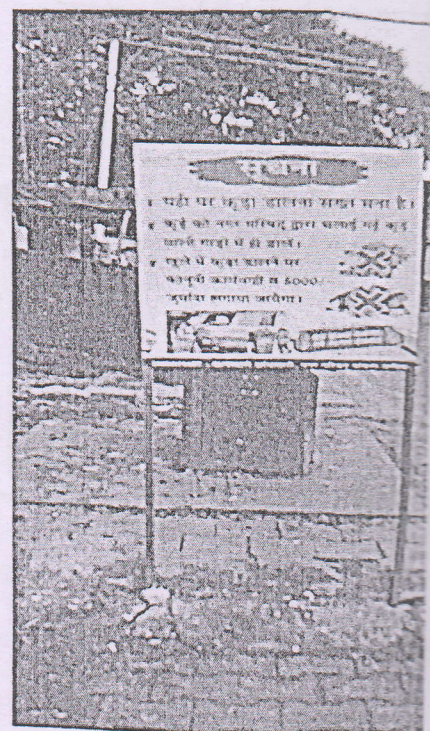
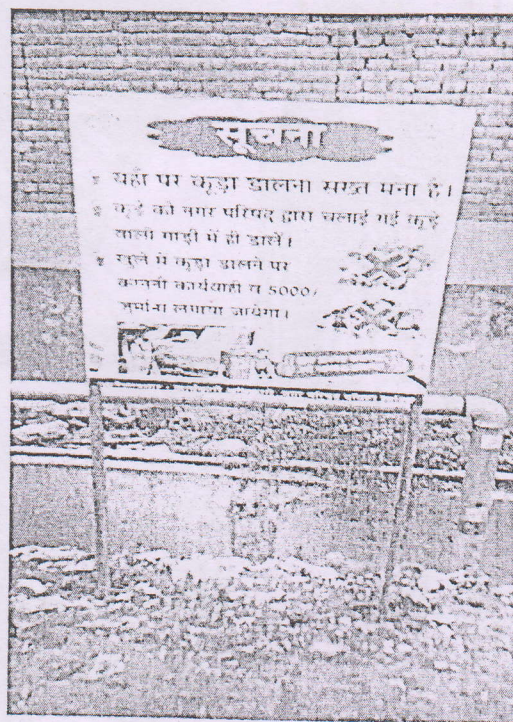


Installation of OWC machine

38 no of dustbins removed from all wards now M
 Paonta declared dustbins free city



38 no of dustbins removed from all wards now MC
Raonta declared dustbins free city



IEC activity in all the wards Regarding Source Segregation at S



क्रमांक: पी.बी/एस.बी.एम-जी0/2023-24- 11693

कार्यालय विकास खण्ड पॉवटा साहिब

जिला सिरमौर हि0प्र0

दिनांक: 18/9/23

सेवा में,

उपायुक्त,

जिला सिरमौर स्थित नाहन।

विषय

महोदय,

Regarding QA No.-278/2022 tital Grem Panchayat
Bhatawali V/c Union Bank of India की कार्यवाही की
अनुपालना बारे।

उपरोक्त विषय पर आपके कार्यालय पृष्ठांकन संख्या 11686-11687
दिनांक 5/9/23 की अनुपालना में आप द्वारा वांछित रिपोर्ट
निम्नलिखित मदवार आपकी सेवा में प्रस्तुत है।

1- यहकि दिनांक 5-9-2023 को महोदय द्वारा बैठक में दिए गए
निर्देशों की अनुपालना में इस कार्यालय सहित कार्यकारी अधिकारी,
नगरपरिषद पांवटा साहिब, RO, HPSPCB Paonta Sahib द्वारा ठोस
कचराप्रबन्धक यूनिट का संयुक्त निरीक्षण किया जा चुका है जिसकी
सूचना कार्यकारी अधिकारी, नगरपरिषद, पांवटा साहिब द्वारा आपके
कार्यालय को भेजी जा चुकी है। जोकि इस पत्र के साथ भी संलग्न है।

2- मद न0 2 कार्यकारी अधिकारी, नगरपरिषद पांवटा साहिब से
संबंधित है।

3- यह कि अधोहस्ताक्षरी को ठोस कचरा प्रबन्धक यूनिट के स्थापित
करने बारे इस विकास खण्ड के ग्रामीण क्षेत्र में स्थान चयन करने बारे
निर्देश है किन्तु आपके कार्यालय पत्र संख्या LFA-9(OA No.
360/2018)(Envirmental Plan)/2023 -182130 dated 19-7-
2023 द्वारा स्थान का चयन करने बारे एक कमेटी का गठन किया गया
है। जिसमें तहसीलदार, पांवटा साहिब को अध्यक्ष, कार्यकारी अधिकारी,
नगरपरिषद पांवटा साहिब को सदस्य सचिव, व अधोहस्ताक्षरी को सदस्य
मनोनित किया है। जिनके संयुक्त निरीक्षण से उक्त परियोजना के
संचालन हेतु भूमि का चयन किया जाना है।

महोदय इस कार्यालय द्वारा अपने स्तर पर इस विकास खण्ड की ग्राम पंचायत जामनी वाला व गोजर अडेण मे उक्त कथित परियोजना स्थापित करने हेतु स्थान का चयन किया गया है। जिस पर गठित कमेटी की कार्यवाही अपेक्षित है।

अनुलग्नक:- उपरोक्त

भवदीय,

 12/9

खण्ड विकास अधिकारी,
विकास खण्ड पांवटा साहिब
जिला सिरमौर हि0प्र0

पृष्ठांकन संख्या - यथोपरि 11694-95 दिनांक :- 12/9/23
प्रतिलिपि सेवा में,

तहसीलदार, पांवटा साहिब जिला सिरमौर से अनुरोध कि उपरोक्त कथित भूमि का निरीक्षण करने हेतु उचित तिथि निर्धारित करने की अनुकम्पा करें ताकि वस्तुस्थिति से उपायुक्त महोदय को तत्काल एक सप्ताह के भीतर अवगत करवाया जा सके चुंकि आप उक्त कमेटी के अध्यक्ष है।

कार्यकारी अधिकारी, नगरपरिषद पांवटा साहिब जिला सिरमौर से अनुरोध है कि उपरोक्त कथित भूमि का निरीक्षण करने हेतु उचित तिथि निर्धारित करने की अनुकम्पा करें ताकि वस्तुस्थिति से उपायुक्त महोदय को तत्काल एक सप्ताह के भीतर अवगत करवाया जा सके चुंकि आप उक्त कमेटी के सदस्य है।

 12/9/23
खण्ड विकास अधिकारी,
विकास खण्ड पांवटा साहिब
जिला सिरमौर हि0प्र0